POST OFFER PUBLIC ANNOUNCEMENT UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISTION OF SHARES AND TAKEOVERS) REGULATIONS 2011

OPEN OFFER FOR ACQUISTION OF 1,58,790 EQUITY SHARES FROM SHAREHOLDERS OF

IB INFOTECH ENTERPRISES LIMITED

BY

SMT. RITA RAJKUMAR SINGH

("the Acquirer")

This Post Offer Advertisement is being issued by Fedex Securities Ltd., Managers to the Offer, on behalf of Smt. Rita Rajkumar Singh ("the Acquirer") in connection with the Open Offer made by the Acquirer to acquire Equity Shares of IB Infotech Enterprises Ltd ("the Target Company"), in compliance with Regulation 18(12) of the SEBI (Substantial Acquisition of Shares and Takeover Regulations) 2011. The Detailed Public Statement with respect to the aforementioned Offer was made on May 10, 2013 in all editions of Business Standard – English, all editions of Business Standard – Hindi and Apla Mahanagar, Mumbai edition, a vernacular daily in Marathi.

<table>
<tr><td>1</td><td>Name of the Target Company</td><td colspan="4">IB Infotech Enterprises Limited (IIEL)</td></tr>
<tr><td>2</td><td>Name of the Acquirer, including PACs, if any</td><td colspan="4">Main Acquirer
Smt. Rita Rajkumar Singh
Persons Acting in Concert for this Offer (PACs)
None</td></tr>
<tr><td>3</td><td>Name of the Manager to the Offer</td><td colspan="4">Fedex Securities Ltd.</td></tr>
<tr><td>4</td><td>Name of the Registrar to the Offer</td><td colspan="4">System Support Services</td></tr>
<tr><td>5</td><td>Offer Details
a. Date of Opening of Offer
b. Date of Closure of the Offer</td><td colspan="4">
Friday, July 12, 2013
Thursday, July 25, 2013</td></tr>
<tr><td>6</td><td>Date of Payment of consideration</td><td colspan="4">Friday, August 02, 2013</td></tr>
<tr><td>7</td><td>Details of Acquisition</td><td colspan="2">Proposed in the Offer Document</td><td colspan="2">Actuals</td></tr>
<tr><td>7.1</td><td>Offer Price
Fully paid up
Partly Paid Up</td><td colspan="2">
Rs.10.00
No partly paid Shares</td><td colspan="2">
Rs. 10.00
No partly paid Shares</td></tr>
<tr><td>7.2</td><td>Aggregate number of Shares tendered #</td><td colspan="2">1,58,790</td><td colspan="2">460</td></tr>
<tr><td>7.3</td><td>Aggregate number of Shares accepted</td><td colspan="2"></td><td colspan="2">460</td></tr>
<tr><td>7.4</td><td>Size of Open Offer
(No of Shares X Offer price per share)</td><td colspan="2">
Rs. 15,87,900/-</td><td colspan="2">
Rs. 4,600</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer before Agreements/Public Announcement (no. & %)</td><td colspan="2">1,51,870
24.87%</td><td colspan="2">1,51,870
24.87%</td></tr>
<tr><td>7.6</td><td>Shares acquired by way of Agreements
• Number
• % of Fully diluted Equity Share Capital</td><td colspan="2">
38,000
06.22%</td><td colspan="2">
38,000
06.22%</td></tr>
<tr><td>7.7</td><td>Shares acquired by way of Open Offer
• Number
• % of Fully diluted Equity Share Capital</td><td colspan="2">
1,58,790
26.00%</td><td colspan="2">
460
0.08 %</td></tr>
<tr><td>7.8</td><td>Shares acquired after the Detailed Public Statement
• Number of Shares acquired
• Price of the Shares acquired
• % of Fully diluted Equity Share Capital</td><td colspan="2">

0
N.A.
0%</td><td colspan="2">

0
N.A.
0%</td></tr>
<tr><td>7.9</td><td>Post Offer Shareholding of the Acquirer
• Number
• % of Fully diluted Equity Share Capital</td><td colspan="2">
3,48,660
57.09%</td><td colspan="2">
1,90,330
31.16%</td></tr>
<tr><td>7.10</td><td>Pre and Post offer Shareholding of the Public</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td></td><td>• Number
• % of Fully diluted Equity Share Capital</td><td>4,20,851
68.91%</td><td>2,62,061
42.91%</td><td>4,20,851
68.91%</td><td>4,20,391
68.84%</td></tr>
</table>

#. Does not include 2 acceptance forms for 120 Shares where the relative Shares were not transferred to demat Escrow Account and as such no Shares were received.

8. **Smt. Rita Rajkumar Singh, the Acquirer** accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

Issued on behalf of Smt. Rita Rajkumar Singh, the Acquirer by Manager to the Offer

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 2613 6460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

Place : Mumbai
Date : August 02, 2013